

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 1671
TO BE ANSWERED ON 13TH DECEMBER, 2023**

REACH OF 5G SERVICES

**1671. SHRI P.P. CHAUDHARY:
SHRI GAJENDRA SINGH PATEL:
DR. RAMAPATI RAM TRIPATHI:
SHRI C.R. PATIL:
SHRI ANURAG SHARMA:
SHRI SANGAM LAL GUPTA:**

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government has adopted newer programmes or technologies to extend the reach of 5G services even to the remotest corner of the country and if so, the details thereof;
- (b) whether the Government is planning to install 5G services in the Common Services Centres situated in the rural hinterlands of the country and if so, the details thereof, State/UT-wise; and
- (c) the details of data on the number of towers that have been upgraded to 5G capacity in the country, State/UT-wise especially in Pali district of Rajasthan, Deoria, Jhansi and Pratapgarh districts of Uttar Pradesh, Navsari district of Gujarat and Khargone district of Madhya Pradesh?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS
(SHRI DEVUSINH CHAUHAN)**

- (a) to (c) The Government has adopted several steps to facilitate faster rollout of 5G networks and to extend the reach of 5G services to all parts of the country, salient among which are as follows:
 - (i) Series of financial reforms resulting in rationalization of Adjusted Gross Revenue (AGR).
 - (ii) Assignment of sufficient spectrum for mobile services through open & transparent auction.
 - (iii) Spectrum sharing, trading, leasing and surrender has been permitted to promote efficient use.
 - (iv) Simplification of Procedure for SACFA (Standing Advisory Committee on Radio Frequency Allocations) clearance. After implementation of this simplified procedure, average processing time for SACFA Clearance has significantly reduced to just 5 days.
 - (v) Right of Way (RoW) Rules, 2016 have been notified under the Indian Telegraph Act, 1885. Pursuant to this, all States/ UTs have notified their RoW policies. This has resulted in streamlining of RoW permissions and expeditious clearance for installation of telecom infrastructure.
 - (vi) Procedure for application and time-bound permission for usage of street furniture for installation of small cells and telegraph line has been specified in Indian Telegraph Right of Way (Amendment) Rules, 2022.
 - (vii) PM GatiShakti Sanchar portal has been launched to expedite RoW permissions.

Accordingly in a short period of 14 months after the launch of 5G services on 01-10-2022, 5G networks have been rolled out in 738 districts across the country and a total of 3,97,923 base stations have been installed. This is one of the fastest rollout of 5G networks in the world. Approximately 100 million mobile subscribers have started using 5G services in the country. With these numbers, India is now amongst the leading 5G ecosystems in the world and all users including Common Services Centres will benefit from higher speeds of 5G.

The relevant details of 5G base stations installation are available on Department of Telecommunications (DoT) website.
